

From:

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2022-23/Apptt.

Letter No. _____ /Apptt.

Dated: _____

To

1. Mr. Anil Kumar III, S.D.J.M., Bokaro.
2. Mr. Bhupesh Chandra Samad, Civil Judge (Jr Div.)-cum-J.M.-cum-P.M., (J.J. Board), Bokaro.
3. Ms. Rashim Chandel, Additional Civil Judge (Jr. Div.)-cum-J.M, Bokaro.
4. Mr. Deepak Kumar Sahu, S.D.J.M.-cum- Judge I/c., Bermo at Tenughat, Bokaro.
5. Ms. Sakshi Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Bermo at Tenughat, Bokaro.
6. Mr. Tausif Meraz, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M., J.J. Board-cum-Judge I/c., Chaibasa
7. Mr. Milan Kumar, S.D.J.M.-cum-Addl Civil Judge (Jr. Div.), Porahat, Chaibasa.
8. Mr. Mukti Bhagat, J.M.-cum-P.M. (J.J.Board), Chatra.
9. Mr. Sadish Ujwal Beck, Judge I/c-cum-J.M., Chatra.
10. Ms. Ritu Kujur, J.M.-cum-P.M. (J.J. Board), Daltonganj
11. Mr. Satish Kumar Munda, Civil Judge (Jr Div.)-cum-Spl. Court, Elected MP/MLA, Daltonganj.
12. Mr. Amit Bansal, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
13. Ms. Ruby, Additional Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
14. Mr. Manish Manikant Pradhan, Judge I/c.-cum-J.M., Deoghar
15. Ms. Rashmi Agrawal, S.D.J.M, Deoghar.
16. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.Board), Deoghar.
17. Mr. Arun Kumar Dubey, Judicial Magistrate, Madhupur, Deoghar.
18. Ms. Sushila Hansda, S.D.J.M., Madhupur, Deoghar.
19. Mr. Abhishek Srivastava, S.D.J.M., Dhanbad
20. Ms. Mosrat Ziya Tara, Addl. Civil Judge, (Jr Div.)-cum-J.M., Dhanbad.
21. Mr. Shera Samson Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c., Dhanbad
22. Ms. Santoshini Murmu, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Special Court, elected MP/MLA, Dhanbad
23. Ms. Punam Kumari, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
24. Ms. Pratima Oraon, Addl. Civil Judge (Jr Div.)-cum-J.M., Dhanbad.
25. Ms. Anushka Jain, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
26. Ms. Divya Raghav, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
27. Ms. Divya Aswani, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
28. Mr. Abhinav Tripathi, Additional Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
29. Mr. Suman Dixit, J.M.-cum-Additional Civil Judge (Jr. Div.), Dhanbad.
30. Mr. Bijai Kumar Yadav, J.M.-cum-Judge I/c-cum-P.M. (J.J. Board), Dumka
31. Mr. Sarthak Sharma, J.M, Dumka.
32. Ms. Paridhi Sharma, J.M, Dumka.
33. Mr. Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-cum-P.M., J.J. Board, Garhwa
34. Ms. Veena Kumari, S.D.J.M., Garhwa.
35. Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa
36. Mr. Kanishk Rathaur, Additional Civil Judge (Jr. Div.)-cum-J.M, Garhwa.
37. Ms. Seema Kumari Minz, J.M.-cum-P.M., J.J. Board, Giridih
38. Mr. Edith Horo, Civil Judge (Jr Div.)-cum-J.M., Giridih.
39. Ms. Mansi, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
40. Mr. Abhijeet Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
41. Mr. Mohit Choudhary, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
42. Ms. Anamika Kachhap, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
43. Ms. Megha Priyanka Lakra, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
44. Ms. Anupriya Sanga, Additional Civil Judge (Jr. Div.)-cum-J.M, Giridih.
45. Mr. Surendra Bedia, S.D.J.M., Godda
46. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.Board), Godda.
47. Mr. Pranav Kumar, Judge I/c-cum-J.M.-cum-P.M. (J.J.Board), Gumla.
48. Mr. Remi Praphul Baa, S.D.J.M., Hazaribagh.
49. Ms. Sumeeta Shweta Minz, J.M.-cum-P.M. (J.J.Board), Hazaribagh
50. Ms. Arpita Narayan, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
51. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh
52. Ms. Priyanka Chopra, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
53. Ms. Sumi Bina Horo, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.
54. Ms. Purnima Tirkey, Additional Civil Judge (Jr. Div.)-cum-J.M, Hazaribagh.

55. Mr. Alok Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur
56. Mr. Bankim Chandra Chatterjee, S.D.J.M., Jamshedpur.
57. Ms. Supriya Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur
58. Ms. Shree Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
59. Mr. Numan Khan Azam, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
60. Ms. Jyotsna Pandey, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
61. Ms. Ekta Saxenna, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
62. Mr. Prashant Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
63. Ms. Namita Minz, Additional Civil Judge (Jr. Div.)-cum-J.M, Jamshedpur.
64. Mr. Amit Alda, SDJM-cum-Civil Judge (Jr. Div.), Ghatshila, Jamshedpur.
65. Ms. Khusboo Tyagi, S.D.J.M.-cum-P.M. (J.J.B), Jamtara
66. Mr. Dinesh Bauri, SDJM-cum-Civil Judge (Jr. Div.), Khunti.
67. Ms. Kanchan Toppo, S.D.J.M.-cum-P.M., J.J.Board., Koderma.
68. Ms. Juhi Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
69. Ms. Shivangi Priya, Additional Civil Judge (Jr. Div.)-cum-J.M, Koderma.
70. Mr. Mithilesh Kumar, S.D.J.M.-cum-P.M., J.J.Board., Latehar.
71. Ms. Puja Kumari Lal, J.M-cum-P.M., J.J.Board, Lohardaga.
72. Ms. Suchita Nidhi Tigga, Addl. Civil Judge (Jr. Div.)-cum-J.M., Lohardaga
73. Mr. Nirmal Kumar Bharti, S.D.J.M.-cum-P.M. (J.J.B), Pakur
74. Mr. Gautam Kumar, S.D.J.M.-cum- Civil Judge (Jr. Div.)-cum-P.M. (J.J.B), Ramgarh
75. Ms. Vidyawati Kumari, Additional Civil Judge (Jr. Div.)-cum-J.M, Ramgarh.
76. Mr. Khalid Rasheed Ali Ahmed, Judge I/c-cum-J.M., Ramgarh.
77. Mr. Ashok Kumar No. IV, Addl. Civil Judge (Jr Div.)-cum-J.M.-cum-Judge I/c, Ranchi
78. Ms. Anju Kumari Minz, Civil Judge (Jr. Div.), Ranchi
79. Ms. Ankita Sharma, JM-cum-PM, J J Board, Ranchi
80. Ms. Nutan Ekka, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
81. Ms. Samar Afsan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
82. Ms. Aishwarya Srivastava, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
83. Ms. Sonali Singh, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
84. Ms. Shradha Bhushan, Additional Civil Judge (Jr. Div.)-cum-J.M, Ranchi.
85. Mr. Alok Singh, S.D.J.M.-cum-P.M., J.J.Board.,-cum-Judge I/c, Sahebganj.
86. Mr. Sumit Kumar Verma, J.M., Sahebganj.
87. Mr. Pratik Ranjan, J.M., Rajmahal, Sahebganj.
88. Mr. Sushil Kumar Pingua, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M., J.J.Board., Seraikela Kharsawan.
89. Mr. Manjeet Kumar Sahu, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J.Board)-cum-Judge I/c, Simdega.

Subject: - Nomination of Judicial Officers of the cadre of **Civil Judge (Jr. Div.)**, [half of the cadre] for attending **two days Refreshner Training Programme for Civil Judge (Jr. Div.) in Civil Trial with CIS Training (R-14 & R-16) scheduled to be held on 07th and 08th January, 2023** at Judicial Academy, Jharkhand, Ranchi.

Sir/Madam,

With reference to the above noted subject, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Refreshner Training Programme scheduled to be held on **07th and 08th January, 2023** at Judicial Academy Jharkhand, Ranchi.

The topics proposed to be covered are :

- General discussion on important provisions of CPC with regard to speedy disposal of Civil cases.
- Appreciation of Evidence in Civil Trial
- Salient features of Specific Relief Act and its implication in civil trial and injunction
- Specific features of C.N.T. Act and S.P.T. Act.
- Challenges and Remedies before the Executing Court for speedy disposal of execution of a decree in light of judgment passed by the Hon'ble Apex Court passed in *Rahul S Shah Vs. Jinendra Kumar Gandhi & Ors (2021) 6SCC 418*
- Partition of immovable properties under Hindu Law and Muslim Law.
- Salient features of T.P. Act with special reference to State, Gift Mortgage & Lease.
- Law of easement. Discussion on latest judgments & directions of Hon'ble Court with respect to civil cases.

The arrangement for the stay of the nominated officers will be made in Hostel at Judicial Academy Jharkhand. Near Dhurwa Dam, Ranchi **from the evening of 06th January, 2023 till the evening of 08th January, 2023**. All the nominated officers have to **report at Academy for training on or before 09.30 A.M. for registration on 07th January, 2023 in proper dress.**

You are, therefore, directed to attend the aforesaid training programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

Sd/- **Nikesh Kumar Sinha**

Registrar (Administration)

Memo No. 4671 /Apptt.

Dated, Ranchi, the 23/12/22

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter under Memo No. 1966/JAJ dated 21.12.2022/ all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


23.12.22
Registrar (Administration)